

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**Appeal No. 271 of 2015 &  
IA No. 438 of 2015**

**Dated: 7<sup>th</sup> February, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:-**

**Karnataka Power Transmission Corporation Ltd. & Anr.**

**.... Appellant(s)**

**Vs.**

**M/s Soham Phalguni Renewable Energy Pvt. Ltd. & Anr.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Ms. Shrishti Govil

Counsel for the Respondent(s) : Mr. Savyasachi Sahai for  
Ms. Anupama Bardoloi for R-1

**ORDER**

Learned counsel for Respondent No.1 is stated to be in some personal difficulty. Hence, as agreed by the parties, the matter is adjourned to **10.04.2017.**

**(I. J. Kapoor)**  
**Technical Member**  
ts/vg

**(Justice Ranjana P. Desai)**  
**Chairperson**